

6/7/89

(13)

NVK & AVH

- Mr. V. Bhaskara Menon for respondent
- Mr PVM Narayan (for R-3)
- Mr PK Madhusoodhanan (for R-4)

Let this case be listed along with

OA 536/90 on 20/7/90.



6/7/90

20-7-90

(5)

NVK & AVH

- Mr V Bhaskara Menon for applicant
- Mr CS Ramanathan for respondents 1-3(proxy)
- Mr PK Madhusoodhanan for respondents-4

ORDER

The applicant in this case has filed another O.A.No.536/90 which has been admitted by us. That application was filed on the ground that since the present application was filed, number of orders have been issued and the applicant preferred to file separate comprehensive application and hence OA-536/90 was filed before us and that has been admitted.

In view of the circumstances, this application is dismissed as withdrawn.



(AV HARIDASAN)
JUDICIAL MEMBER



(NV KRISHNAN)
ADMVE. MEMBER

20-7-1990